## INTERNATIONAL / REGIONAL CONVENTIONS/INSTRUMENTS ON HIV /AIDS For Full Text of Core International/Regional Instruments

http://www2.ohchr.org/english/law/

- 1. Convention on the Elimination of all forms of Discrimination against Women, 18th December1979 (CEDAW) Entered into force on 3rd September, 1981.

  Article 12
- Convention on the Rights of the Child, 20 November1989 (CRC) Entered into force on 2nd September, 1990.
   Article 24.
- 3. Declaration of Commitment on HIV/AIDS Adopted by General Assembly resolution S-26/2 of 27th June, 2001.
- 4. International Convention on the Elimination of all forms of Racial Discrimination, 21 December 1965. Entered into force on 4th January, 1969. Article 5 (d) (IV).
- International Covenant on Civil and Political Rights, 16 December 1966 (ICCPR) Entered into force on 23rd March, 1976.
   Article 12 (3)
- International Covenant on Economic, Social and Cultural Rights, 16 December 1966 (ICESCR) Entered into force on 3rd January, 1976.
   Article 12 (1).
- 7. International Guidelines on HIV/AIDS and Human Rights 2006 Consolidated Version.
- 8. International Labour Office, Geneva. <a href="http://www.ilo.org/ilolex/english/index.htm">http://www.ilo.org/ilolex/english/index.htm</a>
- Convention No. 111 Discrimination (Employment and Occupation) Convention, 1958.
- Convention No. 155 Occupational Safety and Health Convention, 1981.
- Convention No. 159 Vocational Rehabilitation and Employment (Disabled Persons) Convention, 1983.
- Convention No. 166 Repatriation of Seafarers Convention (Revised), 1987.
- Political Declaration on HIV/AIDS: Intensifying our Efforts to Eliminate HIV/AIDS (UN, GA 65th Session Res A/REs/65/277). <a href="http://www.unaids.org/en/documents">http://www.unaids.org/en/documents</a>

- 10. UNDP (United Nations Development Programme, India HIV and Development). <a href="http://www.undp.org.in">http://www.undp.org.in</a>
- 11. UNITAID (World Health Orgnisation) http://www.unitaid.eu/en/contacts-mainmenu-55.html
- 12. United Nations Charter. **Article 55, 56.**
- 13. United Nations Millennium Declaration, 8th September, 2000.
- 14. Universal Declaration of Human Rights, 1948 **Article 25.**
- 15. World Health Organization (WHO). http://www.who.int/en/

## **Regional Instruments**

- 1. Abuja Declaration and Framework for Action for the Fight Against HIV/AIDS, Tuberculosis and other Related Infectious Diseases in Africa, of 27 April 2001.
- 2. African Charter on the Welfare of Child. Several Articles, Notably XIV.
- American Declaration of Rights and Duties of Man, 1948.Article XI
- 4. Central Asian Declaration on HIV/AIDS, of 18 May 2001. http://www.un.org/ga/aids/docs/aress262.pdf
- European Social Charter (Revised), 2009 Council of Europe (Jan 2010).
   Article 3, 11, and 13
   <a href="http://www.coe.int/">http://www.coe.int/</a>
- Regional Call for Action to Achieve Universal Access to HIV Prevention, Treatment, Care and Support in Asia and Pacific. <a href="http://www.un.org/ga/aids/coverage/FinalDeclarationHIVAIDS.html">http://www.un.org/ga/aids/coverage/FinalDeclarationHIVAIDS.html</a>
- 7. Regional Call for Action to Fight HIV/AIDS in Asia and Pacific, 2001. http://www.un.org/ga/aids/docs/aress262.pdf